

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

West Block -2, R.K. Puram
NEW DELHI

Date: 5 June 2020

OFFICE ORDER

The Hon'ble President directs the following.

1. There will be no sitting of Benches of the Tribunal including Regional Benches from **8 June 2020 to 12 June 2020** due to COVID 19. The Members will do the chamber works during this period.
2. The orders may be pronounced in reserved cases in the chambers.
3. The instructions contained in the DOPT Office Memorandums F. No.11013/9/20114-Estt. (A-III) dated 18 May 2020 will be followed with respect to the attendance of all employees. All Deputy Registrars and Assistant Registrars who are declared as HOO shall attend the office on all days. Personal staff of the Members shall also attend the office on all days. If any staff does not attend the office as per the duty roster for any reason including home quarantine, he/she shall submit leave application. The Computer programmers shall be present at the respective Benches on all days.

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
6. Notice Board/Website.